

machine has still to be established, it is not considered desirable to ban import of similar or larger machines for the manufacture of cycle spokes.

Shri Hariah Chandra Mathur: May I know if the Government have any scheme to encourage such experiments?

Shri Manubhai Shah: The House will be glad to know that at a recent meeting of the Council of Scientific and Industrial Research, a proposal has been accepted in principle to set up a small inventions development and promotion board.

Mr. Speaker: Question Hour is over.

12-00 hrs.

SHORT NOTICE QUESTION AND ANSWER

Indians in Indonesia

S.N.Q. No. 8. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state:

(a) whether it a fact that state of emergency has been declared in Sumatra; and

(b) if so, what steps have been taken to safeguard the life and property of Indian nationals living in the area of hostility between rebel forces and the Indonesian Government?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) The Indonesian Red Cross are making arrangements for evacuating foreign nationals including Indians from Central Sumatra and North Sulawesi to safer areas. The Indian Embassy in Indonesia has brought this to the notice of the Indian population, after consulting the associations representing Indians settled there. All those either ordered by their Governments to leave the disturbed areas or who have expressed their personal desire to do so can avail of these arrangements. There are about 100 Indian nationals in Central Sumatra and over 100 in

North Sulawesi. None of them has so far approached our missions there for evacuation. According to the latest information received by us, all Indian nationals in the regions are safe, and they are likely to prefer to stay where they are.

Shri Rameshwar Tantia: May I know whether we approached the Sumatra Government for information regarding the present situation?

Shrimati Lakshmi Menon: We approached the Indonesian Government.

Shri Joachim Alva: Is it not true that Indians as a whole have been treated with fraternal feeling except for some minor incidents?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not know what the hon. Member's idea of fraternity is. I cannot answer this, but it has been stated that they are living there. They have had no harm or injury done to them and they are carrying on their business.

Shrimati Renu Chakravartty: Is any information available with the Government of India regarding the position of the Civil War in Sumatra and whether the rebels have been crushed and the Government has re-established its authority?

Mr. Speaker: That does not arise out of this question.

Shri Jawaharlal Nehru: I cannot inform the House of military situations in this way. First of all, I do not get direct information and, secondly, it would be a rash adventure for me to say anything about such matters.

Shri Hem Barua: No special information.

Dr. Ram Subhag Singh: May I know whether there are any Indians in Government employment in the affected area?

Shrimati Lakshmi Menon: We have got our Consulate.

Dr. Ram Subhag Singh: How many?

Shri Jawaharlal Nehru: Our Government employs or some other Government's employees?

Dr. Ram Subhag Singh: Indians in Indonesian Government's employment. How are they at present?

Mr. Speaker: Hon. Minister wants notice.

WRITTEN ANSWERS TO QUESTIONS

Export of Oil-seeds

*1218. **Shri Rameshwar Tantia:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps have been taken to expand export of oil-seeds;

(b) the main countries from which India is facing competition; and

(c) what steps have been taken to bring down the oil-seed prices?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Export of oilseeds is generally not allowed in the interests of the indigenous crushing industry.

(b) Does not arise.

(c) Export of major edible oilseeds and oils is prohibited. Efforts are also being made to increase the production of oilseeds.

Radio Station in Rajasthan

*1219. **Shri Damani:** Will the Minister of Information and Broadcasting be pleased to state whether Government have got a plan to have one more radio station in Rajasthan during the year 1958-59?

The Minister of Information and Broadcasting (Dr. Keskar): No, Sir.

Import of Cars

*1221. **Shri Muhammed Elias:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many cars have been imported by private individuals since

the imposition of restriction on imports in 1953;

(b) how many of such imported cars cost the buyer more than £ 600 in their country of origin;

(c) how many cars have been imported since 1953 by people who enjoy the diplomatic privileges;

(d) the number of complaints Government have received about the cars imported by diplomatic personnel having been sold to persons in India; and

(e) what machinery Government have got to check misuse of diplomatic privileges in the matter of importing consumer goods?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement showing the number of cars imported at different ports in India by private individuals and Diplomatic Missions is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 4]. Separate figures for cars which cost more than £ 600 in their country of origin are not available.

(d) and (e). Some complaints had been received. They were investigated, and it was found that such imports which had been made under international usage and Convention had not contravened our Import Trade Control Regulations.

निवास स्थान का आंदोलन

*१२२३. श्री क० प्र० वात्सवीनः
क्या निवास, आवास और संवरण
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली का
एस्टेट प्राधिकार सरकारी कर्मचारियों से प्रति
वर्ष निवास स्थान के लिये प्रार्थना-पत्र प्रामाणिक
करता है ;

(ख) यदि हाँ, तो क्या प्रार्थना-पत्र में
प्रार्थी द्वारा वह बताये जाने के लिये कोई
स्तर है कि क्या दिल्ली में उसका कोई